

ing them to ensure that the law and order position within the Railway administration is not adversely affected by mob attacks demonstrations etc.

3. Railway Protection Force supplementing the police where necessary both in patrolling the affected area and exercising a close watch on unsocial elements and bad characters operating on railways.

4. The Railway Protection Force Staff are detailed to assist Ticket Checking staff as and when needed.

नई दिल्ली में सड़कों को चौड़ा करना

- *666. { श्री भक्त वशंत :
श्री नवल प्रभाकर :
श्री राम कृष्ण गुप्त :
श्री मुहम्मद इलियास :

का स्वास्थ्य मंत्री १० सितम्बर, १९५९ के दफ्तराधिकार प्रश्न संख्या १३५५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) नई दिल्ली नगर पालिका का सड़कों को चौड़ा करने का कार्यक्रम कहाँ तक आगे बढ़ा है ;

(ख) अब तक कौन-कौन सी सड़कें चौड़ी की जा चुकी हैं ;

(ग) भविष्य में अगला किन सड़कों को चौड़ा करने का विचार है ; और

(घ) शेर कारों को शीघ्र शिर्शिघ्र पूरा करने के उद्देश्य से कौन से विशेष कदम उठाये जा रहे हैं ?

स्वास्थ्य मंत्री (श्री कर्करकर) :

(क) और (ख) नई दिल्ली नगरपालिका ने लेडी हार्डिंग रोड को उसके जंक्शन फाट प्लेस से गोल मार्केट तक चौड़ा कर दिया है। सिकन्दरा रोड और पेक्का रोड को चौड़ा करने का काम प्रगति पर है।

(ग) अब नई दिल्ली नगरपालिका का बेजेजती रोड, कार्नवालिस रोड और सफ़दरजंग हवाई जहाज़ों से रेलवे कर्मियों तक कुतुब रोड को चौड़ा करने का विचार है।

(घ) सम्भवतः यह प्रश्न सितम्बर रोड को चौड़ा करने के बारे में है। इस सड़क को चौड़ा करने का काम नई दिल्ली नगरपालिका ने अप्रैल १९५९ में शुरू किया था लेकिन खुदाई करते समय यह पता चला कि इसके नीचे बिजली के फीडर कैबल्स बड़े हुए हैं। इन तारों को हटाने का काम बर्षा ऋतु के कारण पहले नहीं किया जा सका लेकिन अब उसे शुरू कर दिया गया है। इस सड़क को चौड़ा करने के शेर कारों को शीघ्र शिर्शिघ्र पूरा करने के लिए सभी सम्भव प्रयत्न किये जा रहे हैं।

Mata Tila Power Project

- *687. { Shri S. M. Banerjee:
Shri Panigrahi:
Shri M. L. Dwivedi:
Pandit D. N. Tiwary:

Will the Minister of Irrigation and Power be pleased to refer to the answer given to Starred Question No. 653 on the 21st August, 1959 and state whether any further progress has been made regarding construction of Mata Tila Power Project near Jhansi?

The Deputy Minister of Irrigation and Power (Shri Hathi): The Mata Tila Hydrel Project is being revised by the Government of Uttar Pradesh.

Alarm-Chain Pulling on Railways

*688. Shri D. C. Sharma: Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 230 on the 7th August, 1959 and state:

(a) whether there has been any improvement in respect of the incidence of alarm-chain pulling on Indian Railways since the enforcement of the Indian Railways (Amendment) Act, 1959; and

(b) if so, the extent thereof during the first six months where the amended Act has been in force as compared to the corresponding period before the amended Act became effective?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). There has not been an appreciable improvement, the number of cases of unauthorised alarm chain pulling in the six months May to October, 1959 having been 23542 against 23681 in the corresponding months of the previous year.

Booking between Pleza Ghat and Mahendru Ghat

*689. **Pandit D. N. Tiwari:** Will the Minister of Railways be pleased to refer to the reply given to Half-an-Hour discussion on the 31st March, 1959 and state:

(a) whether any decision has since been taken on the question of Ghat to Ghat booking specially between Pleza Ghat and Mahendru Ghat; and

(b) if so, the nature thereof?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) The existing arrangement will continue for the present.

Interim General Plan of Delhi

*690. { **Shri A. K. Gopalan:**
Shrimati Parvathi Krishnan:

Will the minister of Health be pleased to state:

(a) whether any changes were made in the Interim General Plan of Delhi; and

(b) if so, the basis on which these changes have been made?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir.

(b) A statement showing the changes and the basis thereof is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 87].

Konar Dam (D.V.C.)

*691. **Shri Madhusudan Rao:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 114 on the 4th August, 1959 and state:

(a) whether arbitration proceedings in the case of overpayment to M/s Hind Patel and Co. for works done at Konar Dam have been completed; and

(b) if so, what has the Government decided in the matter?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) Does not arise.

Supply of Foodgrains in Himachal Pradesh

*692. { **Shri Nek Ram Negi:**
Shri Inder J. Malhotra:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have taken steps to provide on subsidised rates foodgrains to Himachal Pradesh;

(b) if not, the reasons therefor; and

(c) whether Government would take any steps towards this direction?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) Yes, Sir. Foodgrains at subsidised rates are being distributed in the remote and deficit areas of Himachal Pradesh.

(b) and (c). Do not arise.

Transport of Road Material to Steel Plants

*693. **Shri Panigrahi:** Will the Minister of Railways be pleased to state:

(a) whether sufficient railway transport facilities have been provided to transport the raw materials?